

807/24
23/10/2024



High Court of Delhi, New Delhi
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No.258 /SAS/DHC
Dated: 21.10.2024

Regarding: Designation of Senior Advocate

In pursuance to Rule 9(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2024' Letter of Request seeking conferment of designation as Senior Advocate has been received from Mr. Vinay Kumar Gupta, DHJS (Retired).

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of Mr. Vinay Kumar Gupta, DHJS (Retired) who has applied for conferment of designation as Senior Advocate, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Secretariat of the CDSA latest by 21.11.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: aoj-sas@dhc.nic.in

Devendra Singh
(Devendra Singh)
Registrar (SAS)

'Secretariat', Committee for Designation of Senior Advocates
Room No.602-A, Sixth Floor, Admn. Block,
High Court of Delhi, New Delhi

Endst. No. 259-280/SAS/DHC

Dated 21.10.2024

Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

With request to
publish the notice
on their official
website

Devendra Singh
(Devendra Singh)
Registrar (SAS)

OIC (Cred. Br.)

2

P.D fss (Hes)
21/10/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 39746-39750 /Genl./Misc./Circulation/2024

Dated, Delhi the 25 OCT 2024

Sub:- Regarding Designation of Senior Advocate.

Forwarded a copy of the letter bearing No. 258/SAS/DHC dated 21/10/2024 and this office bearing diary No. 2352 dated 22/10/2024 on the subject cited above received from Registrar(SAS) for Registrar General, Hon'ble High Court of Delhi, New Delhi to :-

1. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi for information and necessary action at their own end.
2. The President/Hony. Secretary, Delhi Bar Association, THC Courts, Delhi for Information and necessary action.
3. The Ld. Officer In-Charge, Care Taking Branch, Central, THC Delhi with the request to direct the concerned official to display the same on the notice board of Tis Hazari Court Complex Delhi.
4. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above